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Tamil Nadu Appropriation (No.10) Act, 2004 37 of 2004

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SCHEDULE 1:- THE SCHEDULE

Tamil Nadu Appropriation (No.10) Act, 2004

37 of 2004

An Act to provide for the appropriation of certain further moneys out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2004. BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Fifty-fifth Year of the Republic of India as follows:-- 1. Received the Assent of the Governor of Tamil Nadu on the 3rd December, 2004 -- Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Iss. No.305, page 131 dated 9th December, 2004.

1. Short Title :-

This Act may be called the Tamil Nadu Appropriation (No.10) Act, 2004.

2. Supplementary Appropriation Out Of The Consolidated Fund Of The State For The Services And Purposes Of The Financial Year Which Commenced On The 1St Day Of April 2004:-

The State Government may appropriate out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2004, a further sum not exceeding sixty crores thirty five lakhs and ten thousand rupees, being moneys required to meet--

- (a) the supplementary grants made by the Tamil Nadu Legislative Assembly for that year, as set forth in column (3) of the Schedule; and
- (b) the supplementary expenditure charged on the Consolidated Fund of the State for that year, as set forth in column (4) of the Schedule.

SCHEDULE 1 THE SCHEDULE (See Section 2)

| Demand | | Sums not excee | | | |
|--------|---|----------------------------|---|---|--------------------|
| No. | Services And purposes | | Voted by the Legislative Assembly | Charged on the Consolidated Fund of the State | Total |
| 1 | 2 | | 3 | 4 | 5 |
| 6 | Animal Husbandry and Fisheries Department- Animal Husbandry | Revenue Capital Loan | Rs. 1,90,10,000 | Rs. | Rs. 1,90,10,000 |
| 7 | Animal Husbandry and Fisheries Department - Fisheries | Revenue Capital Loan | 1,83,43,000 | | 1,83,43,000 |
| 12 | Co-operation, Food and Consumer Protection Department | Revenue Capital Loan | 4,43,00,000 | | 4,43,00,000 |
| 13 | Energy Department | Revenue Capital Loan | 30,00,000 | | 30,00,000 |
| 14 | Environment and Forests Department | Revenue Capital Loan | 80,20,000 1,000 | | 80,20,000 1,000 |
| 18 | Health and Family Welfare Department | Revenue Capital Loan | 1,94,51,000 | | 1,94,51,000 |
| 19 | Higher Education Department | Revenue Capital Loan | 39,02,000 | | 39,02,000 |
| 20 | Highways Department | Revenue Capital Loan | 1,000 | | 1,000 |
| | Home | Revenue | | | |

| 21 | Department - Police | Capital Loan | 27,72,27,000 50,00,000 | | 27,72,27,000 50,00,000 |
|----|---|----------------------------|---------------------------|-------|---------------------------|
| 25 | Housing and Urban Development Department | Revenue Capital Loan | 20,41,000 | | 20,41,000 |
| 27 | Information and Tourism Department- Information and Publicity | Revenue Capital Loan | 1,000 | | 1,000 |
| 31 | Labour and Employment Department | Revenue Capital Loan | Rs. 95,89,000 | Rs. | Rs. 95,89,000 |
| 33 | Municipal Administration and Water Supply Department | Revenue Capital Loan | 5,36,51,000 | | 5,36,51,000 |
| 36 | Prohibition and Excise Department | Revenue Capital Loan | 2,80,00,000 | | 2,80,00,000 |
| 37 | Public Department | Revenue Capital Loan | 1,57,48,000 | | 1,57,48,000 |
| 38 | Public Works Department | Revenue Capital Loan | 7,74,24,000 40,13,000 | | 7,74,24,000 40,13,000 |
| 40 | Rural Development Department | Revenue Capital Loan | 3,000 | | 3,000 |
| 41 | School Education Department | Revenue Capital Loan | 2,000 | | 2,000 |
| 43 | Social Welfare and Nutritious Meal Programme Department | Revenue Capital Loan | 60,31,000 | | 60,31,000 |
| 45 | Tamil Development Culture and Religious Endowments Department - Hindu Religious and Charitable Endowments | Revenue Capital Loan | 87,47,000 | | 87,47,000 |
| 47 | Youth Welfare and Sports Development | Revenue Capital Loan | 1,000 | 2,000 | 1,000 2,000 |

| • | artment Revenuebut Capita | | | |
|----------|--|----------------------------------|-------------|--|
| | argest - Revent ayment Capita Loan | al | 2,000 | 2,000 |
| TOTAL | Reveni Capita Loan | al 53,12,51,000 1 86 04 000 | 2,000 2,000 | 53,1253,000 136,04,000 5,36,53,000 |
| GRAND TO | TAL | 60,35,06,000 | 4,000 | 60,35,10,000 |